

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) The Government has taken into consideration the alternatives suggested in the Viability Report submitted by the employees of Hindustan Steelworks Construction Limited, and is examining various strategies to deal with the problems of the company.

(b) The company has already been diversifying its activities into non-steel sectors such as Power; Coal, Cement, Defence etc. for the last 4-5 years.

(c) Due to tapering off of works at various sites, particularly steel plants, the strength of workers exceeds the optimum requirement, leading to their under utilisation. Steps have been taken by HSCIL to impart multi-trade training to departmental workers with a view to reduce work through sub-contractors wherever possible.

F.F.D.A. in Kerala

3134. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of fish Farmers' Development Agencies (FFDA) in the country and how many of them are in Kerala State ;

(b) whether any more such Agencies are to be set up in the near future and if so, in which State ;

(c) whether Agencies for development of inland fisheries in brackish water have been set up in the State of Kerala; and

(d) whether Government propose to increase the number of units of such Agencies in Kerala in view of the extensive waterways, long coastal lines and extensive brackish water area in this State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Total 147 FFDA's have been set up in the country of which 3 are in Kerala.

(b) Yes, Sir. Proposals are under examination.

(c) No, Sir.

(d) Yes, Sir.

Indian lurking in Saudi Arabia

3135. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of LABOUR be pleased to state :

(a) whether Government of India are aware that several Indians, mostly people from Kerala, have been lurking in Saudi Arabia consequent to their being cheated by unscrupulous man-power exporters of Bombay;

(b) if so, how many such cases have been informed to the Government; and

(c) whether the Government intend to assist such persons to return to India ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) (a) to (c). As per information received from Embassy of India in Saudi Arabia, 65 such persons reported to them during 1985-86.

Indian Missions extend all possible assistance to such persons to India.

Possession of MIG Flats in Ashok Vihar

3136. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA have allotted some MIG flats in Pocket-J, Phase I, in Ashok Vihar in November/December, 1985;

(b) whether the allottees on hire purchase basis have paid their initial amount demanded by the DDA along with the necessary documents;

(c) whether the allottees have not yet been handed over the possession of flats, if so, the reasons therefor ;

(d) whether the allottees had been asked to pay their monthly instalments of Rs. 696.80 p. m. from January, 1986, without handing over the flat; and